HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Reconstitution of Hon'ble Judges' Committees.

ORDER

No: 1762 of 2025/RG

Dated: 29.11.2025

In supersession of all previous orders on the subject, Hon'ble the Chief Justice has been pleased to reconstitute the existing committees of the Hon'ble Judges of the High Court as under:

1.	ADMINISTRATIVE COMMITTEE.	Hon'ble the Chief Justice.		
	A. Service Conditions and Disciplinary matters of	Hon'ble Mr. Justice Sanjeev Kumar. Hon'ble Ms. Justice Sindhu Sharma.		
	Judicial Officers.	Hon'ble Mr. Justice Rajnesh Oswal.		
	B. General Administration including:	Tion ble Wit. Sustice Rajnesh Senan		
	i) Probation, Regularization and Confirmation			
	of Judicial Officers. ii) Seniority matters of Judicial Officers.	Presenting Officer:		
	iii) Screening of Judicial Officers for their	Registrar General		
	continuation beyond the age of 50, 55 and			
	58 years.			
	iv) Awarding of Super Time Scale and			
	Selection Grade Scale of pay.			
	v) Awarding of ACP Scale of pay. vi) Work review and assessment.			
	vii) Constitution, abolition and continuance of			
	Courts.			
	viii) Conduct Rules.			
	ix) Alteration of Date of Birth.			
	x) Promotion of Civil Judges (Junior Division)/ Munsiff to posts of Civil Judges (Senior			
	Division)/Sub Judges.			
	xi) Appointment of District Judges from			
	amongst the Civil Judges(Senior Division)			
	on the basis of Merit-cum-Seniority xii) Any other matter which the Chief Justice			
	xii) Any other matter which the Chief Justice decides to refer to the Committee.			
	Note-: The Chief Justice may invite any other			
	Judge, who is not Member of this			
	Committee, as a Guest Member in any meeting of the Committee.			
2.	BUILDING AND INFRASTRUCTURE COMMITTEE.	Hon'ble Mr. Justice Vinod Chatterji Koul		
	For Srinagar Wing	Hon'ble Mr. Justice Javed Iqbal Wani		
1	i) All matters pertaining to infrastructure in Srinagar	Hon'ble Ms. Justice Moksha Khajuria Kazmi.		
1.00	Wing of the High Court including approval of			
() Las	Building Plans of Court accommodation and			
1	Residential accommodation of Hon'ble Judges.	Registrar (Infrastructure), Srinagar		
	ii) Matters related to Construction of New High Court	Wing.		
	Complex at Srinagar.			
	iii) Maintenance and allotment/ change of residential			
	accommodation of High Court Staff.			
	In addition, Chief Secretary of the UT of J&K and the Secretaries of Finance Department, Public			
	Works and Law shall be co-opted as Members of			
	the Committee to closely monitor the timely			
	completion of projects and to facilitate a proper			
	coordination between the officials at the district			
	level and the decision-making authorities of the UT Government.			
	For Jammu Wing	Hon'ble Mr. Justice Rajnesh Oswal		
	i) All matters pertaining to infrastructure in Jammu	Hon ble Mr. Justice Rajnesh Oswai Hon'ble Mr. Justice Mohd, Akram		
	Wing of the High Court including approval of	Chowdhary		
	Building Plans of Court accommodation and	Hon'ble Mr. Justice Rahul Bharti		
	Residential accommodation of Hon'ble Judges.	Presenting Officer:		
		Registrar (Infrastructure), Jammu Wing.		

- Matters related to construction of New High Court Complex at Jammu.
- iii) Maintenance and allotment/ change of residential accommodation of High Court Staff.

 In addition, Chief Secretary of the UT of J&K and the Secretaries of Finance Department, Public Works and Law shall be co-opted as Members of the Committee to closely monitor the timely completion of projects and to facilitate a proper coordination between the officials at the district level and the decision-making authorities of the UT Government

3. BUILDING AND INFRASTRUCTURE COMMITTEE FOR SUBORDINATE COURTS IN UTS OF JAMMU & KASHMIR AND LADAKH.

 All matters pertaining to infrastructure in the District Courts of Uts of J&K and Ladakh including approval of Building Plans of Court accommodation and Residential accommodation of Judicial Officers

Views of the concerned Administrative Judge shall be obtained and in addition, Chief Secretary of the Govt. Of UT of J&K, Advisor to the Hon'ble LG of UT of Ladakh and the Secretaries of Finance Department, Public Works and Law shall be co-opted as Members of the Committee in respect of (iii) above to closely monitor the timely completion of projects and to facilitate a proper coordination between the officials at the district level and the decision-making authorities of the UT Government.

For Jammu:

Hon'ble Mr. Justice Sanjeev Kumar. Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Parihar

Presenting Officer:

Registrar (Infrastructure), Jammu Wing.

For Ladakh:

Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Shahzad Azeem.

Presenting Officer:

Mr. Chemit Yurgyal, Secretary DLSA Kargil

For Kashmir:

Hon'ble Mr. Justice Vinod Chatterji Koul. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Mr. Justice Mohd. Yousuf Wani.

Presenting Officer:

Registrar (Infrastructure), Srinagar Wing.

Note: Concerned Principal District and Sessions Judge may be invited for discussion on Video Conference, if

necessary.

FINANCE COMMITTEE

- i) Purchase of Telephones, Cell Phones and Vehicles
- Monitoring of the utilization of funds, sanctioned under the 14th Finance Commission in terms of resolution passed in Chief Justices' Conference, 2016.
- iii) Any other financial matter as may be referred by the Hon'ble Chief Justice to the Committee.

Hon'ble Mr. Justice Sanjeev Kumar. Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Rajnesh Oswal.

Presenting Officer:

Registrar General

Note: Director Finance may be invited, if necessary.

5. PROTOCOL COMMITTEE

- Monitoring the matters pertaining to Hospitality and Protocol.
- Maintenance, purchase and furnishing of Guest Houses & selection of photographs of official functions.

(Hospitality matters and allotment of rooms of the High Court Guest Houses to be decided by the Chairperson).

Hon'ble Mr. Justice Sanjeev Kumar. Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Ms. Justice Moksha Khajuria Kazmi.

Hon'ble Mr. Justice Sanjay Parihar.

Presenting Officer:

Joint Registrar Protocol, Jammu /Srinagar.

My 2 July

	INFORMATION TECHNOLOGY & ARTIFICIAL INTELLIGENCE COMMITTEE. i) Scanning and digitization of Court records. ii) Computerization of High Court as well as district court complexes. iii) Purchases of computers including computer hardware and software. iv) Purchase of electronic and digital systems including photocopiers, etc. v) Matters pertaining to cause list of the High Court. vi) Video conferencing facilities at High Court and various district court complexes. vii) E-filing project at High Court and district court complexes. viii) Introduction and installation of new technologies developed by Ministry of Science and Technology, Government of India in respect of judicial administration. ix) Live streaming.	Hon'ble Mr. Justice Sanjeev Kumar. Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Rahul Bharti. Presenting Officer: Registrar Computer (IT). Central Project Coordinator (As per internal distribution)
7.	COMMITTEE TO MONITOR TRANSLATION OF SUPREME COURT JUDGEMENTS IN REGIONAL LANGUAGES DONE THROUGH SUPREME COURT VIDHIK ANUVAAD SOFTWARE (SUVAS)	i) For translation of the Supreme Court Judgments in Urdu Language: Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Wasim Sadiq Nargal. ii) For translation of the Supreme Court Judgments in Hindi Language: Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Rajesh Sekhri. iii) For translation of the Supreme Court Judgments in Dogri Language: Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rahul Bharti Hon'ble Mr. Justice Rahul Bharti Hon'ble Mr. Justice Sanjay Parihar iv) For translation of the Supreme Court Judgments in Kashmiri Language: Hon'ble Mr. Justice Sanjay Dhar Hon'ble Mr. Justice Mohd. Yousuf Wani v) For translation of the Supreme Court Judgments in Ladakhi Language: Hon'ble Mr. Justice Mohd. Akram Chowdhary Co-opted Member: Mr. Tsewang Phuntsog, Chief Judicial Magistrate Leh. Presenting Officer: Registrar Computer (IT)
8.	VIGILANCE COMMITTEE FOR THE STAFF.	Central Project Coordinator Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Vinod Chatterji Koul.
	Disciplinary matters of the High Court and the Subordinate Court Staff.	Hon'ble Mr. Justice Viriod Charlerji Rodi. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer: Registrar Vigilance
9.	COURT MANAGEMENT SYSTEMS COMMITTEE.	Hon'ble Mr. Justice Sanjay Dhar.
	i) To provide inputs and suggestions to National Court Management Systems Committee for formulation and effective implementation of National Management Plan/Policy. ii) Court and case management in the High Court and Subordinate Courts. iii) Control of delay and arrears including:	Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Mr. Justice Mohd. Akran Chowdhary. Hon'ble Mr. Justice Rajesh Sekhri.

		4
	a) Judicial Reforms and Devising of clear backlog in the High Court. b) Criminal and Civil Justice reforms. c) Monitoring of pendency and disposaes in all Subordinate Courts. d) Laying down of norms for disposal of dealt by Judicial Officers in different cases. e) Monitoring of drive for weeding out infructuous and ineffective cases. f) Reduction of arrears and ensuring strial. g) Making five plus zero-a reality. ote 1: In this Committee, the concerned Polyudge, if not a Member of this Commany also be associated for the purping monitoring pendency and disposal of in Subordinate Courts. The Committee may associate officer registry, Senior District Judges, Di State Judicial Academy, Secretar Government Law Department, Secretar Government Law Department, expellaw and management for the purpose law and management for the purpose above.	plans to Presenting Officer: Registrar Vigilance osal of f cases adres. of old, speedy ortfolio mittee, ose of cases ers of rector y to benior istical ints in
11. ACC COL STA ACC CIRC	GHER JUDICIAL SERVICE (HJS) EXAMINATION MMITTEE. i. Direct recruitment to J&K Higher Judy Service. ii. Appointment of District Judges from amounthe Civil Judges (Senior Division) on basis of Merit cum Seniority. iii. Appointment of District Judges through Limited Competitive Examination (LCE). CESSIBILITY COMMITTEE FOR THE HIGHER OF J&K AND LADAKH IN TERMS OF THE TERMS OF TH	Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Presenting Officer: Registrar Vigilance Hon'ble Ms. Justice Sindhu Sharma (Chairperson). Co-opted Members: Sh. Rajeev Gupta, Registrar Vigilance.
13. COMM AND OPERA	ATION AND CONCILIATION COMMITTEE ITTEE TO MONITOR PACE, PROGRESS IMPLEMENTATION AND ATIONALIZATION OF GRAM ALAYAS.	Holl ble IVII. Sustice Viasim

14.	COMMITTEE FOR APPOINTMENT AND PROMOTION OF OFFICIALS/OFFICERS OF THE HIGH COURT STAFF. i) Recruitment and promotion of all cadres of the High Court Staff including seniority matters. ii) Service Conditions of the High Court Staff. iii) Service matters/grievances of the High Court Staff. Compassionate appointments of staff in the High Court.	Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Javed Iqbal Wani Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer: Registrar Administration.
15.	COMMITTEE FOR APPOINTMENT OF OATH COMMISSIONERS AND RESEARCH ASSISTANTS ETC. i) Appointment of Oath Commissioners in Jammu & Kashmir. ii) Appointment of Research Assistants. iii) To lay down guidelines for appointment of Oath Commissioners. To revise and review the guidelines for appointment of Research Assistants.	Hon'ble Mr. Justice Sanjeev Kumar. Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Vinod Chatterji Koul. Hon'ble Mr. Justice Wasim Sadiq Nargal. Presenting Officer: Registrar Rules
16.	COMMITTEE TO EXAMINE THE MATTERS REGARDING ALL DAILY WAGERS, CONTRACTUAL EMPLOYEES INCLUDING OUT SOURCED EMPLOYEES, IF ANY. i) To consider all matters relating to Daily Wagers/ Contractual employees in terms of SRO 520 dated 21.12.2017 or in terms of any other statute/ regulation/ order on the subject. ii) Any other connected matter.	Hon'ble Mr. Justice Sanjeev Kumar. Hon'ble Mr. Justice Vinod Chatterji Koul. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Rajesh Sekhri. Co-opted Members: Registrar General. Registrar Vigilance. Presenting Officer: Principal Secretary to Hon'ble the Chief Justice.
17.	RULES COMMITTEE	Hon'ble Mr. Justice Sanjeev Kumar Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Wasim Sadiq Nargal Hon'ble Mr. Justice Mohd. Yousuf Wani. Presenting Officer: Registrar Rules
18.	COMMITTEE FOR MAKING RECOMMENDATIONS AND WORKING OUT FACILITIES EXTENDED TO THE FORMER JUDGES OF THE HIGH COURT INCLUDING THE STAFF REQUIREMENT FOR THE PURPOSE. i) Medical facilities and reimbursement of claims of Hon'ble former Judges. ii) Matters relating to welfare of Hon'ble Former Judges including framing of rules. iii) Any other connected matter.	registal raics
11/202	A. For Jammu Wing	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Mohd. Yousuf Wani. Hon'ble Mr. Justice Sanjay Parihar. Presenting Officer: Joint Registrar (Protocol) Jammu Wing. Note: In addition to the arrangement in vogue, Mr. Sanjeev Dogra, Protocol Officer, shall look after the protocol of the Former
	B. For Srinagar Wing	Hon'ble Judges. Hon'ble Mr. Justice Vinod Chatterji Koul. Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Shahzad Azeem.

20. GOVER i) Jan ii) Nor train Aca iii) Forr for r	demy and other such institutions. mulation and conduct of training programmes newly recruited and in service Judicial Officers.	Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Mohd. Yousuf Wani.
20. GOVER i) Jan ii) Nor train Aca iii) Forr for r	NING COMMITTEE FOR JUDICIAL ACADEMY. Inmu & Kashmir State Judicial Academy. Inination of Judicial Officers for participation in Ining programmes of National Judicial Idemy and other such institutions. Inination and conduct of training programmes Inination and conduct of training programmes	Note: In addition to the arrangement in vogue, Mr. Riyaz Ahmad Protocol Officer, shall look after the protocol of the former Hon'ble Judges. Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Mr. Justice Mohd. Akram Chowdhary Hon'ble Ms. Justice Moksha Khajuria Kazmi. Presenting Officer: Director, J&K Judicial Academy Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi.
20. GOVER i) Jam ii) Nor train Aca iii) Form for r	NING COMMITTEE FOR JUDICIAL ACADEMY. Inmu & Kashmir State Judicial Academy. Inination of Judicial Officers for participation in Ining programmes of National Judicial Idemy and other such institutions. Inination and conduct of training programmes Inination and conduct of training programmes	vogue, Mr. Riyaz Ahmac Protocol Officer, shall look afte the protocol of the former Hon'ble Judges. Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Mr. Justice Mohd. Akram Chowdhary Hon'ble Ms. Justice Moksha Khajuria Kazmi. Presenting Officer: Director, J&K Judicial Academy Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Mr. Justice Pahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi.
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i) Jam ii) Nor train Aca iii) Form for r	nmu & Kashmir State Judicial Academy. nination of Judicial Officers for participation in ning programmes of National Judicia idemy and other such institutions. mulation and conduct of training programmes newly recruited and in service Judicial Officers.	Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Mohd. Yousuf Wani.
ii) Nor train Aca iii) Form for r	nination of Judicial Officers for participation in ning programmes of National Judicial idemy and other such institutions. mulation and conduct of training programmes newly recruited and in service Judicial Officers.	Hon'ble Mr. Justice Rahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Mohd. Yousuf Wani.
train Aca iii) Form for r	ning programmes of National Judicial demy and other such institutions. mulation and conduct of training programmes newly recruited and in service Judicial Officers.	Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Mohd. Yousuf Wani.
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21. DISCIP	nulation and conduct of training programmes newly recruited and in service Judicial Officers.	Hon'ble Mr. Justice Mohd. Yousuf Wani.
21. DISCIP	newly recruited and in service Judicial Officers.	The state of the s
ADVOC		Presenting Officer:
ADVOC		Director, J&K Judicial Academy
T .	LINARY COMMITTEES UNDER THE ATES ACT, 1961.	
To dea	I with the complaints against the Advocates of	
Jammi	Division.	Hon'ble Ms. Justice Sindhu Sharma.
		Hon'ble Mr. Justice Vinod Chatterji Koul Hon'ble Mr. Justice Mohd. Akram
		Chowdhary.
To dea	I with the complaints against the Advocates of	
	ir Division and UT of Ladakh.	Hon'ble Mr. Justice Rajnesh Oswal.
		Hon'ble Mr. Justice Sanjay Dhar.
Note:	Joint Registrar (Protocol), High Court Wing, Ja	Hon'ble Mr. Justice Rahul Bharti.
Note.	Disciplinary Committee under Advocates Act in Presenting Officers.	
22. ADMISS		Hon'ble Ms. Justice Sindhu Sharma.
COMMI	consider the admission and enrolment of	Hon'ble Mr. Justice Rajnesh Oswal.
,	ocates.	Presenting Officer:
ii) To	consider resumption of practice and also	Registrar Administration.
tran	sfer of the enrolment.	
	TTEE TO OVERSEE PROGRESS OF CASES	Hon'ble Ms. Justice Sindhu Sharma.
ARISIN	G UNDER J&K PRE-CONCEPTION AND PRE- SEX SELECTION/ DETERMINATION	Hon'ble Mr. Justice Javed Iqbal Wani.
	BITION AND REGULATION ACT 2002) ARISING	Hon'ble Ms. Justice Moksha Khajuria Kazmi.
UNDER	THE PRE-CONCEPTION AND PRE-NATAL	
	OSTIC TECHNIQUES (PROHIBITION OF SEX FION) ACT 1994.	Presenting Officer: Registrar Vigilance
24. SEXUA	L HARASSMENT PROBE COMMITTEE U/S 4 OF	
	SEXUAL HARASSMENT OF WOMEN AT PLACE (PREVENTION, PROHIBITION AND	
	PLACE (PREVENTION, PROHIBITION AND SSAL) ACT, 2013.	
	For Jammu Wing	Hon'ble Ms. Justice Sindhu Sharma
1		(Chairperson).
1/200		Co-opted Members:
		Mr. U.K. Jalali, Sr. Advocate Ms. Seema Khajuria Shekhar, Sr. Advocate
111		Ms. Rimpash Sangotra, Law Officer,
"()"		Social Welfare Department.
11/3		
"\"		Ms. Veena Kumari, Assistant Registrar-I
10/3		Ms. Veena Kumari, Assistant Registrar-I Ms. Deepika Mahajan, Advocate
w) ·		Ms. Veena Kumari, Assistant Registrar-I Ms. Deepika Mahajan, Advocate Mr. Prem Sadotra, Advocate
		Ms. Veena Kumari, Assistant Registrar-I Ms. Deepika Mahajan, Advocate Mr. Prem Sadotra, Advocate Secretary, High Court Legal Service
w) ·		Ms. Veena Kumari, Assistant Registrar-I Ms. Deepika Mahajan, Advocate Mr. Prem Sadotra, Advocate Secretary, High Court Legal Service Committee, ex-Officio Member
		Ms. Veena Kumari, Assistant Registrar-I Ms. Deepika Mahajan, Advocate Mr. Prem Sadotra, Advocate Secretary, High Court Legal Service Committee, ex-Officio Member Secretary, who shall also be the Presenting Officer.
В.	For Srinagar Wing	Ms. Veena Kumari, Assistant Registrar-I Ms. Deepika Mahajan, Advocate Mr. Prem Sadotra, Advocate Secretary, High Court Legal Service Committee, ex-Officio Member Secretary, who shall also be the Presenting Officer. Hon'ble Ms. Justice Moksha Khajuria
В.	For Srinagar Wing	Ms. Veena Kumari, Assistant Registrar-I Ms. Deepika Mahajan, Advocate Mr. Prem Sadotra, Advocate Secretary, High Court Legal Service Committee, ex-Officio Member Secretary, who shall also be the Presenting Officer.

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	25.	COMMITTEE FOR ALL MATTERS RELATING TO	Ms. Masooda Jan, Advocate. Ms. Saima Maqbool, Assistant Registrar-II Ms. Naseema Hassan Baqal, Assistant Registrar-II Mr. Naveed Mir, Advocate. Secretary, High Court Legal Service Committee, ex-Officio Member Secretary, who shall also be the Presenting Officer.
		CREATION AND WORKING OF FAMILY COURTS. i) Building, Construction, Maintenance of Family Court Complexes, Identification of suitable premises in existing complexes for setting up of Family Courts. ii) To recommend Judicial Officers suitable for posting as Family Courts Judges. iii) To prepare and recommend panel of Principal Counselors and Counselors for the Family Courts. iv) To holistically consider all issues relating to Family Courts. v) To look into sensitization and training of Family Courts Judges, Counsellors and the staff.	For Jammu & Kashmir: Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Vinod Chatterji Koul. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Shahzad Azeem. For Ladakh: Hon'ble Mr. Justice Rajnesh Oswal. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Sanjay Parihar. Presenting Officer: Registrar General
	26.	HIGH COURT LEGAL SERVICES COMMITTEE.	Hon'ble Ms. Justice Vinod Chatterji Koul. Co-opted Members: Advocate General. Mr. Z.A Shah, Senior Advocate. Mr. Sunil Sethi, Senior Advocate. Mr. Sunil Sethi, Senior Advocate. Ms. Seema Khajuria, Advocate. Sh. Keshav Chopra, Social Worker. Secretary, High Court Legal Services Committee, ex-Officio Member, who shall also be Presenting Officer.
	27.	COMMITTEE ON ACCESSIBILITY FOR THE HIGH COURT AND DISTRICT COURTS OF UTs OF J&K AND LADAKH, CONSTITUTED WITH THE OVERARCHING OBJECTIVE OF ENHANCING PHYSICAL AND FUNCTIONAL ACCESSIBILITY FOR PERSONS WITH DISABILITIES.	Hon'ble Mr. Justice Vinod Chatterji Koul. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Presenting Officer: Registrar/Joint Registrar Infrastructure. Note: Concerned Principal District and Sessions Judge may be invited for discussion on Video Conference, if necessary.
Mille	28.	COMMITTEE FOR MONITORING THE SECURITY ARRANGEMENTS WITHIN THE HIGH COURT COMPLEXES.	Jammu Wing Hon'ble Mr. Justice Sanjeev Kumar Hon'ble Mr. Justice Rajnesh Oswal Co-opted Members: Advocate General. Mr. U.K. Jalali, Sr. Advocate Sh. Nirmal.K.Kotwal, Bar President Sh. R.S. Thakur, Sr. Advocate Sh. Sunil Sethi, Sr. Advocate Ms. Mandeep Reen, Advocate Registrar Vigilance. Srinagar Wing Hon'ble Mr. Justice Vinod Chatterji Koul. Hon'ble Mr. Justice Javed Iqbal Wani. Co-opted Members: Advocate General. Sh. Zaffer Ahmad Shah, Sr. Advocate. Sh. Riyaz Ahmad Jan, Sr. Advocate. Sh. Faisal Qadri, Sr. Advocate. Ms. Heena Sultan, Advocate. Registrar Vigilance. Presenting Officer: Registrar Judicial, Jammu/Srinagar.

	COMMITTEE FOR ALLOTMENT OF CHAMBER TO ADVOCATES.	S
	A. For Srinagar Wing	Hon'ble Mr. Justice Vinod Chatterji Kol Hon'ble Mr. Justice Javed Iqbal Wani Hon'ble Ms. Justice Moksha Khajul Kazmi.
	B. For Jammu Wing	Hon'ble Ms. Justice Sindhu Sharma. Hon'ble Mr. Justice Mohd. Akra Chowdhary. Hon'ble Mr. Justice Rajesh Sekhri. Joint Registrar (Protocol) High Court wi Srinagar/Jammu shall act as Secretary of tl Committee in their respective Wings, wh shall be the Presenting Officer also.
30.	i) To consider purchase of library books for High Court and Subordinate Courts. ii) To consider purchase of newspapers periodicals, etc. For library, official residences on Hon'ble Judges and Judicial officers. iii) Matters relating to maintenance of library books. iv) Purchase of various law packs (law reports in electronic format) v) Matters pertaining to availability of library books in courtrooms.	Hon'ble Mr. Justice Vinod Chatterji Kou Hon'ble Mr. Justice Javed Iqbal Wani. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Wasim Sadi Nargal. Hon'ble Mr. Justice Rajesh Sekhri.
31.	VULNERABLE WITNESS DEPOSITION CENTRE (VWDC) COMMITTEE.	Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Wasim Sadic Nargal. Hon'ble Mr. Justice Mohd. Yousuf Wani Note: Principal Secretary Finance, UT of J&K or his nominee and Principal Secretary Finance, UT of Ladakh or his nominee shall be the ex-Officio Members of the Committee. Presenting Officer: Registrar/Joint Registrar Infrastructure.
32.	COMMITTEE FOR MONITORING MACT CASES IN DISTRICT COURTS.	Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rahul Bharti Hon'ble Mr. Justice Rajesh Sekhri. Presenting Officer:
		Registrar Vigilance.
33.	COMMITTEE TO MONITOR THE PROGRESS OF THE CASES PENDING BEFORE THE SUPREME COURT OF INDIA IN WHICH HIGH COURT OF J&K IS A PARTY. i) Finalization of pleadings including affidavits and reports to be filed before the Hon'ble Supreme Court on behalf of the High Court. ii) Appointment of Advocate(s) on record and Senior Advocate(s) to represent the High Court before the Hon'ble Supreme Court. iii) Any other connected matter.	Hon'ble the Chief Justice Presenting Officer: Registrar Vigilance.
	RIGHT TO INFORMATION COMMITTEE. To monitor disposal of matters under Right to Information Act.	Hon'ble Mr. Justice Sanjay Dhar. Hon'ble Ms. Justice Moksha Khajuria Kazmi. Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Sanjay Parihar.

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35.	COMMITTEE TO LOOK AFTER THE WELFARE OF	Hon'ble Mr. Justice Sanjay Dhar
	THE STAFF OF DISTRICT JUDICIARY.	Hon'ble Mr. Justice Sanjay Parihar. Hon'ble Mr. Justice Shahzad Azeem.
		Presenting Officer: Pr. Secretary to Hon'ble the Chie Justice.
36.	SUPERVISION AND MANAGEMENT OF MUSEUM – JAMMU WING.	Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Shahzad Azeem.
		Presenting Officer: Registrar Judicial, Jammu
	SUPERVISION AND MANAGEMENT OF MUSEUM - SRINAGAR WING.	Hon'ble Mr. Justice Javed Iqbal Wani Hon'ble Mr. Justice Rajesh Sekhri.
		Presenting Officer: Registrar Judicial, Srinagar.
37.	COMMITTEE TO MONITOR THE EFFECTIVE IMPLEMENTATION OF THE VARIOUS DECISIONS/ RESOLUTIONS PASSED IN THE CHIEF JUSTICE'S CONFERENCE, 2016.	
38.	400000000000000000000000000000000000000	Registrar General
30.	ACCREDITATION COMMITTEE IN TERMS OF THE HIGH COURT OF JAMMU AND KASHMIR NORMS FOR ACCREDITATION AS LEGAL CORRESPONDENTS AND GUIDELINES FOR REPORTING.	Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rahul Bharti. Hon'ble Mr. Justice Mohd. Yousuf Wani
	REPORTING.	Presenting Officer: Registrar Judicial, Jammu/Srinagar
39.	COMMITTEE FOR MONITORING NDPS CASES IN DISTRICT COURTS.	Hon'ble Mr. Justice Mohd. Akram Chowdhary. Hon'ble Mr. Justice Rajesh Sekhri. Hon'ble Mr. Justice Mohd. Yousuf Wani.
		Hon'ble Mr. Justice Sanjay Parihar. Presenting Officer: Registrar Vigilance
40.	COMMITTEE TO IMPLEMENT GUIDELINES LAID DOWN BY JUDICIAL PRECEDENTS AND LAW IN CASES INVOLVING SEXUAL VIOLENCE AND MONITORING THE TRIAL OF SUCH CASES.	Hon'ble Mr. Justice Rahul Bharti. Hon'ble Ms. Justice Moksha Khajuria Kazmi Hon'ble Mr. Justice Wasim Sadiq Nargal. Hon'ble Mr. Justice Shahzad Azeem.
		Presenting Officer: Registrar Vigilance
41.	SUPERVISION AND MANAGEMENT OF AIR CAFE	
	CUM E-LIBRARY – AT JAMMU.	Presenting Officer: Registrar Judicial, Jammu
42.	i) Monitoring the projects envisioned in the 14 th Finance Commission Report 2015-2020. ii) Monitoring the Projects of Model Courts. iii) Monitoring the projects under Centrally	Hon'ble Mr. Justice Sanjay Dhar Hon'ble Mr. Justice Javed Iqbal Wani Hon'ble Mr. Justice Sanjay Parihar
w.	Sponsored Schemes. ii) Monitoring of infrastructure in District Courts in Uts of J&K and Ladakh in terms of resolution passed in Chief Justices' Conference 2016.	Presenting Officer:- Registrar/Joint Registrar Infrastructure
43.	COURTS CREATION COMMITTEE. i) To deal with matters pertaining to	Hon'ble Mr. Justice Sanjeev Kumar Hon'ble Ms. Justice Sindhu Sharma
	i) To deal with matters pertaining to creation of Subordinates Courts, Commercial Courts and determination of their territorial Jurisdiction. ii) For setting up of commercial courts under the Commercial Courts, Commercial	Hon'ble Mr. Justice Sanjay Dhar.
	Division and Commercial Appellate Division of High Courts (Amendment) Act, 2018 as well as issues likely to arise in connection therewith.	Presenting Officer:- Registrar General

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/ [44.	GRIEVANCE REDRESSAL COMMITTEE		10
		REDRESSAL OF GRIEVANCES ADVOCATES / BAR ASSOCIATION.	E FO	R Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Shahzad Azeem Srinagar Wing Hon'ble Mr. Justice Sanjeev Kumar Hon'ble Mr. Justice Javed Iqbal Wani Hon'ble Mr. Justice Sanjay Parihar Presenting Officer:-
46	45. 6.	COMMITTEE FOR FRAMING PO /GUIDELINES/INSTRUCTIONS /RULES /REGARD TO WEEDING OUT OF JUDIC FILES/ADMINISTRATIVE RECORD OF HON'BLE COURT AND DISTRICT COU AND FOR TAKING IMMEDIATE STEPS (WEEDING OUT OF UNNECESSARY (RECORD. COMMITTEE FOR COMPILATION CHRONOLOGICAL GENESIS OF COURTS	CIAL THIS RTS FOR OLD	Registrar Judicial, Jammu/Srinagar. Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Sanjay Parihar Hon'ble Mr. Justice Shahzad Azeem
47.		COMMITTEE FOR SPORTS EVENTS A CREATIVE ARTS. To organize sports events for Judges, Officer employees of this Court, their family member and inter-High Court tournaments.	rs, rs	Presenting Officer: Registrar Rules. Hon'ble Mr. Justice Rahul Bharti Hon'ble Mr. Justice Wasim Sadiq Nargal Hon'ble Mr. Justice Sanjay Parihar Hon'ble Mr. Justice Shahzad Azeem Presenting Officer: Mr. Hilal Yousuf Joint Registrar-cum-Bench Secretary. Mr. Sanjeev Dogra (Chief Administrative Officer)
48.	P	PUBLICATION COMMITTEE. ublication of Law Reports, Periodicals, Annu dministrative Reports and other Institutions ublications.	al H	Protocol Officer, Jammu Ion'ble Ms. Justice Sindhu Sharma on'ble Mr. Justice Rajnesh Oswal resenting Officer: rector, State Judicial Academy
49.	i) ii) iii)	Maintenance and upkeep of existing High Cour Bungalows. Maintenance and allotment/change of residentia accommodation of Hon'ble Judges. Maintenance and allotment/change of residentia accommodation of Judicial Officers.	Ho Ho Pre	emmu Wing On'ble Mr. Justice Sanjeev Kumar On'ble Mr. Justice Sanjay Parihar esenting Officer: Iditional Registrar (Estates), Jammu Inagar Wing On'ble Ms. Justice Sindhu Sharma On'ble Mr. Justice Shahzad Azeem esenting Officer: Outy Registrar (Estates), Srinagar
50.	но	TATES COMMITTEE FOR LADAKH GUEST USE.	Hor Kaz Hor Pres	'ble Mr. Justice Rajesh Sekhri senting Officer: cipal District Judge Leh.
51.	MAI		Hon' Kazr Hon' Pres Addit Srina	enting Officer: ional Registrar (Estates), Jammu. gar Wing le Ms. Justice Sindhu Sharma le Ms. Justice Moksha Khajuria

		Hon'ble Mr. Justice Sanjay Parihar
52.		Presenting Officer:- Deputy Registrar (Estates), Srinagar.
52.	MEDICAL PROTOCOL COMMITTEE.	Jammu Wing Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Wasim Sadiq Nargal
		Presenting Officer: i. Doctor Posted in High Court Dispensary Jammu. ii. Protocol Officer (Jammu).
		Srinagar Wing Hon'ble Mr. Justice Sanjay Dhar Hon'ble Mr. Justice Mohd. Yousuf Wani
		Presenting Officer: i. Doctor Posted in High Court Dispensary Srinagar. ii. Protocol Officer (Srinagar).
53.	ARREARS COMMITTEE.	For High Court: Hon'ble Mr. Justice Sanjeev Kumar Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal
		For District Courts of Jammu: Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Vinod Chatterji Koul Hon'ble Mr. Justice Sanjay Dhar
		For District Courts of Kashmir: Hon'ble Mr. Justice Sanjeev Kumar Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Vinod Chatterji Koul Hon'ble Mr. Justice Sanjay Dhar
		For District Courts of Ladakh: Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Mohd. Yousuf Wani
		Presenting Officer: Registrar Vigilance
54.	LITIGATION COMMITTEE.	Jammu Wing: Hon'ble Mr. Justice Rajnesh Oswal Hon'ble Mr. Justice Rajesh Sekhri
		Srinagar Wing: Hon'ble Ms. Justice Sindhu Sharma Hon'ble Mr. Justice Mohd. Yousuf Wani
		Presenting Officer: Registrar/Additional Registrar (Legal Section)Jammu/Srinagar

Hon'ble the Chief Justice may assign, any matter not covered by the subject matters assigned to any Note-1: Hon'ble Committee, to any existing Committee or constitute a special Committee for the purpose.

It shall be the duty of concerned in-charge/section officer to keep track of the files and to submit the status Note-2: of the files in hard as well as in soft form on weekly basis.

This order shall be effective from 1st December, 2025.

By Order

Registrar General

No:74346-85/RG/GS

Dated: 29.11.2025

Copy of the above forwarded to:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for kind information of His Lordship.
- 2. Secretary to Hon'ble Mr./Mrs Justice
-for information of their Lordships. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
- 4. Member Secretary, J&K Legal Services Authority, Jammu.

- Registrar Rules, High Court of J&K and Ladakh, Jammu
 Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar
 Director, J&K State Judicial Academy, Jammu
 Registrar IT (Computers), High Court of J&K and Ladakh, Jammu.
 Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
 Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
 for information.
- for information.

 11. Director Finance High Court of J&K and Ladakh, Jammu.

 12. In-Charge NIC for uploading the same on the official website of the High Court of J&K and Ladakh.

 13. In-Charge Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
- 14. All Concerned Sections.
- 15. Order file.